

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

CAA-215(ND)/2017

IN THE MATTER OF:

M/s. KSA Corporate Advisors (P) Ltd. with  
M/s. Raina Industries (P) Ltd.

.. PETITIONER

**SECTION :**

**Under Section 230-232**

Order delivered on 07.9.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

**For the Petitioner/Applicant : Mr. Ashish, Advocate**

**For the Respondents : -**

ORDER

Learned Counsel for the petitioner is present. Heard.

Order reserved in 1<sup>st</sup> motion.

Surjit  
07.9.2017

*Sd/-*  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)